

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.01.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP No.10/66/AMR/2022		66	Annapurna Broadcasting Private Limited Vs. The Regional Director, MCA, Hyderabad & another
	Ivn.P/1/2022	Rule 11 of NCLT Rules	Murali Krishnam Raju (Proposed R3) Vs. Anapurna Broadcasting Private Limited & 2 others

**ORDER**

None appears for the Petitioner.

List the matter on 21.02.2023.

**Ivn.P/1/2022:**

Mr.K.Sathakarni, Counsel for the Petitioner present. None appears for the Respondents. List the matter on 21.02.2023.

Sd/-  
**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**

RSN